GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE RAJYA SABHA UNSTARRED QUESTION NO.670 TO BE ANSWERED ON 26th July, 2021

ELECTIONS FOR CANTONMENTS

670 SHRI NARESH BANSAL:

Will the Minister of Defence be pleased to state:

- (a) whether elections for dissolved cantonments are likely to be conducted;
- (b) if so, the details thereof; and
- (c) if not, the reasons for delay?

ANSWER MINISTER OF STATE IN THE MINISTRY OF DEFENCE SHRI AJAY BHATT

(a) to (c): In pursuance of Section 17(3) of CER-2007, the date for publication of electoral rolls by Cantonment Boards for the year 2020 was extended on account of surge in COVID pandemic. The ordinary elections to Cantonments Boards could not be held in January-February, 2021 since the electoral rolls could not be published by that time. It was decided that the elections will be conducted once the COVID situations stabilizes and the electoral rolls get finally published on 12.02.2021, all Cantonment Boards were directed to resume the exercise of preparation of electoral rolls following Covid Protocols while undertaking the exercise. However, the exercise could not be completed in all the Cantonements.
